

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/7920 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Smti Sharmila Bhuyan
District & Sessions Judge
Lakhimpur, North Lakhimpur

Dated Guwahati, the 17th August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJL/6707/2023 dated 07.08.2023

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2022-2025, to travel to Andaman and Nicobar Islands, along with your mother and two sisters, w.e.f 16.10.2023 to 29.10.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/7921-7923 /A.
Copy to:-

Dated 17th August, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
- ✓ 2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

16/8/23
REGISTRAR(VIGILANCE)

16/8/2023